

(c) whether any efforts have been made through diplomatic channels to settle the issue; and

(d) if so, what are the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHA-WAN): (a) and (b) An amount of Rs. 27. 43 crores is outstanding from the Government of Libya for projects executed by the IAAI.

(c) and (d) The matter is being pursued consistently with the Government -of Libya through the Indian Embassy in Libya. However, despite assurances given by the Libyan authorities, the outstanding dues have not been settled as yet.

Youth COUNCIL for evolving the National Youth Policy

289. SHRI N. E. BALARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that youth council was set up by the previous Government consisting of the MPs and representations of youth organisations for the purpose of evolving a National Youth Policy;

(to) if so, what is the present position of the said council; and

(c) what is Government's stand on evolving a National Youth Policy?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOVERDHAN): (a) and (b) A National Youth Council has been set up *vide* Government Resolution dated 10th October, 1990 with the following objectives: —

(i) Suggest policy measures and programmes for youth;

(ii) Advise the Government on measures for the implementation of the Plan of Action of the National Youth Policy;

rfiii) Review the co-ordination between various Departments of the Central/State Governments and all Voluntary Organisations/other Agencies involved therein; and

(iv) Provide a feed-back on the implementation of the National Youth Programmes.

The Council have 221 members with the Prime Minister as its Chairman.

(c) A National Youth Policy is being formulated.

Setting up of Coal Company in Orissa

290. SHRI KAHNU CHARAN LENKA: Will the Minister of ENERGY be pleased to state:

(a) whether Government are considering the setting up of a separate Coal Company in Orissa;

(b) if so, what are the details and the location thereof; and

(c) if not, what are the reasons there for?

THE MINISTER FOR ENERGY (SHRI KALYAN SINGH KALVI): (a) to (c) There is a proposal to form a new coal company for Talcher, Ib Valley and Mand-Raigarh Coalfields with Headquarters in Orissa. A post of Director (Tech.) in South Eastern Coalfields with Headquarters at Sambalpur has already been created to look after the operations and project planning for the coalfields in Orissa region.

Creation of post of Senior Manager in Air India

291. SHRI ASHOK NATH VERMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether some posts of Senior Manager in the Ground Services Department of Air India, Bombay were created during the last six months; if so, the number thereof;

(b) whether any work study/assessment of work-load in the Department